

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 236 of 2014 &
I.A. No. 382 of 2014**

Dated : 26th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Yamuna Power Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 382 of 2014 (Appl. for direction) to the Respondents returnable on 17.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the I.A. No. 382 of 2014 for hearing on **17.10.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**